

Shri Harish Chandra Mathur: On what material is the observation of the hon. Minister based when he says that Rajasthan has been found unsuitable, in view of the particular fact which I have related, which happened very recently, about two months ago?

Dr. P. S. Deshmukh: A single swallow does not make a summer. One tube-well may have produced water. But there are several others where there is very little water.

Dr. Ram Subhag Singh: The Minister has stated in reply to a supplementary that his information is that water rates have been reduced from Rs. 20 to Rs 5. May I know whether that related only to some summer season and that was not taken advantage of, because in the summer season it is not the practice in the tube-well area to sow maize etc? Is it because of that that nobody took any advantage of the facilities that were given, and now those facilities have been withdrawn?

The Minister of Food and Agriculture (Shri A. P. Jain): They are already taking steps to reduce water rates.

Dr. Ram Subhag Singh: That has been done, but it is not advantageous.

Deadlock in Transport Administration in Kerala

***413. Dr. K. B. Menon:** Will the Minister of Transport and Communications be pleased to state:

(a) whether in the Kerala Legislature the issue of a notification under the Motor Vehicles Act by the Union Government was referred to as the reason for the deadlock in the administration of Transport system in the districts of Palghat, Kozhikode and Cannanore in Kerala State; and

(b) if so, what steps Government have taken to correct the same?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) A statement explaining the position is laid on the Table of Lok Sabha [See Appendix II, annexure No. 11]

Central Tractor Organisation

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 Shri Bhakt Darshan:
 Shri Punnoose:
 Shri Vasudevan Nair:
 Shrimati Ila Palchoudhuri:
 Shri Raghunath Singh:
 Shri Surendranath Dwivedy:
 Shri H. N. Mukerjee:
 Shri Shree Narayan Das:
 Shri Sadhan Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government are going to close down the Central Tractor Organisation;

(b) if so, what are the reasons for closure of this organisation; and

(c) the number of workers who will be affected by this closure?

The Minister of Cooperation (Dr. P.S. Deshmukh): (a) No.

(b) and (c). Do not arise.

श्री भक्त दर्शन : मैं जानना चाहता हूँ कि क्या यह सत्य है कि पिछले दिनों सेंट्रल ट्रैक्टर ऑर्गेनाइजेशन से बहुत से कर्मचारियों को नौकरी से अलग कर दिया गया है या उन पर नोटिस सर्वे किये गये हैं ?

डा० पं० शा० देशमुख : जी नहीं, अब तक किसी को भी अलग नहीं किया गया है ।

Shri B. K. Gaikwad: May I know how many tractors were used by this organisation?

Dr. P. S. Deshmukh: In the beginning we had 270 tractors; they were then reduced to 240 out of which 34 tractors were intended to be scrapped.

Shri Ranga: Is it not a fact that some months ago, the Government of India almost decided or had decided to reconstitute this in such a way that

all these tractors would not be located in Delhi but would rather be distributed over 3 or 4 centres and placed in charge of the State Governments?

The Minister of Food and Agriculture (Shri A. P. Jain): The tractors are not located in Delhi; they are distributed in the fields where their services are needed.

Shri Ranga: In how many States they are and under whose management?

Shri A. P. Jain: Of course, they are under the management of the Central Tractor Organisation. They are in the States of Madhya Pradesh, Bihar, Mysore and a number of others.

श्री एम० एन० द्विवेदी : मंत्री महोदय को मालूम होगा कि समाचारपत्रों में कुछ दिन पूर्व यह समाचार छपा था कि सेंट्रल ट्रैक्टर ऑर्गेनाइजेशन बंद की जा रही है पर अभी उत्तर से मालूम होता है कि यह बात सही नहीं है तो क्या मैं यह जान सकता हू कि सेंट्रल ट्रैक्टर ऑर्गेनाइजेशन को लाभ-प्रद तौर से चलाने के लिये तमाम राज्यों में उसको समान तरीके से एक व्यवस्था बन सके उस दिशा में क्या प्रबन्ध सोचा गया है ?

श्री ज० प्र० जैन : सेंट्रल ट्रैक्टर ऑर्गेनाइजेशन जिस वक़्त शुरू की गई थी उस वक़्त गवर्नमेंट के सामने यह बात थी कि एक ट्रैक्टर की जिनमें १० हज़ार घंटे की हैं और इस को पहले प्रथम पंच वर्षीय योजना के लिये मंजूर किया गया था बाद में उसको दूसरी पंच साला योजना में दो साल के लिये बढ़ाया। फ़िरने ही ट्रैक्टरों जो १० हज़ार घंटे से ज्यादा चल चुके हैं हमने १० हज़ार घंटे से बढ़ा कर १२ हज़ार घंटे कर दिया फिर जो कुछ ट्रैक्टर ऐसे हैं जो बेकार हो गये हैं और काम नहीं करते। ५ यूनिट्स श्लेसी भी जिन के बारे में यह कहा गया था कि यह बेकार हो गयी है और यह नहीं चल सकती १० हज़ार घंटे का पैमाना लगा

कर। ... उस के बारे में दोबारा जब उस के ऊपर और किया गया तो ३ को रख लिया गया और २ ट्रैक्टरों यूनिट्स को खत्म कर दिया कुछ हमारे पास रूस के ट्रैक्टरों से ५ उन को भी रख दिया गया। इस वक़्त हालत यह है कि वो ट्रैक्टरों यूनिट्स बंद की जा रही हैं। उसके ऊपर जो उन्होंने कोई एक स्ट्राइक नोटिस दिया था तो वह मामला लेबर आफिसर को दे दिया गया है। लेकिन अभी तक इस की जिनमें जो कायदों से है वह दो साल की है और इस के बन्द करने का कोई सवाल नहीं है क्योंकि इस बारे में हमें क्या करना है और क्या नहीं करना है अथवा इसको लाभकारी बनाना है, इन सब बातों पर हम भागे मोचेंगे।

Several Hon. Members rose—

Mr. Speaker: There are a number of committees which are working. Members are attending them and coming now. Hon. Members who want to put questions will kindly be quick and put them.

Shri Sadhan Gupta: We were told that sufficient opportunities will be given to those who have tabled the questions.

Mr. Speaker: I cannot allow a single question to take the whole of our time.

Shri Sadhan Gupta: You have said that those who have tabled the questions will have more chance.

Mr. Speaker: But, unfortunately, others have intervened.

Shri Sadhan Gupta: If that is your ruling, Sir...

Mr. Speaker: That is not a ruling of mine.

Shri Sadhan Gupta: We stood all this time.

Mr. Speaker: It does not matter; the hon. Member will have plenty of opportunities. I will call him; but not now.